

Ud. Registrar
/ms. chavam (As.) /manau

Inward No. 1128/2020
31 MAR 2020

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31/3/2020

CIRCULAR

In the wake of epidemic COVID-19, the Judicial officers across the state are facing the difficulty in disposal of matters since 15.03.2020. In the light of the same under the instruction of the Hon'ble Chief Justice, it is ordered that the period commencing from 15.03.2020 until regular resumption of Court work shall be excluded from the Court working days. The said days be excluded from the calculation of disposal of norms.

In case of any clarification, Principal District Judges/Heads of offices may contact Registrar (Inspection-II).

30th March 2020

Sd/-
(S.B. Agrawal)
Registrar General

See & be
circulated to all judges &
Staff.
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31/3/2020